

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), TIS
HAZARI COURTS, DELHI**

CIRCULAR

It is impressed upon all the Judicial Officers that in the event of their transfer, they may move a requisition letter in order to retain one Senior Personal Assistant/Personal Assistant and one Orderly, so that necessary process for transfer of officials may be initiated accordingly.

However, retention letters for other cadres apart from the ones mentioned above shall not be henceforth entertained.

NK 2/9/23

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

NK

No. 33478-34378
Admn.I, II & III/HQs/Delhi/2023

Dated, Delhi the 02 SEP 2023

Copy forwarded for information and necessary action to :

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. All the Ld. Judicial Officers, Delhi/New Delhi.
3. The Personal office of the undersigned
3. All the Sr.AO./A.O/Branch Incharges, Delhi/New Delhi.
4. The Dealing Official, Leave Section, Accounts Branch, Central & West District, THC.
5. Dealing Assistant, Website Committee/Layers, THC with the direction to upload the order on the official website of the Court.

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Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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